

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): (a) No loan has been received from the World Bank during the last two years i.e., 1977-78 and 1978-79.

(b) Does not arise.

(c) There is no demand of any fresh loan from the World Bank for 1980-81 for National and State Highway sector. However, a Rural Roads Project in Bihar is likely to receive World Bank assistance of about \$ 25 million during Bank's fiscal year, 1981 (1-7-80—30-6-81).

Upgradation of Railway Officers

1971. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Administration after the Third Pay Commission award have done two upgradations for Railway Officers of the Indian Railways other than Medical Officers; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) and (b). After Third Pay Commission's recommendations, the Gazetted Cadres of the Indian Railways have been restructured on two occasions. In the first restructuring which was done in 1973-74, out of 958 posts upgraded. 62 pertained to the Medical Department. Earlier also, the Indian Railway Medical Service has had the benefit of upgradation in that all posts of doctors in Group 'C' were placed in Group 'B' in 1966 and subsequently all posts of Assistant Medical Officers (except Dentists) were placed in Group 'A' (Class I) in 1973.

A triennial review of Indian Railway Services, has recently been completed by the Cadre Review Committee and approved by the Government. The Cadre Review of the Indian Railway Medical Service is under active processing separately as the set-up of this Service is quite diff-

erent from the other Railway Services and the considerations for strengthening the other eight Railway Services could not be applied in the same manner for the Medical Service.

Specialists on I.R.M.S.

1972. SHRI NARAYAN CHOUBEY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Railway Administration have concluded that there is no need for any specialists in the Indian Railway Medical Service to treat patients; and

(b) if not, the facts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFAR SHARIEF): (a) and (b) No The recruitment in the Indian Railway Medical Services is so regulated that the required number of specialists are made available the Railway Hospitals. Moreover, the Railways also have Honorary Consultants in various specialities

Legislation on "The Indian Council Act of Paramedical Rehabilitation Professions"

1973. SHRI PIUS TIRKEY: Will the Minister of HEALTH be pleased to state:

(a) whether it is a fact that Government propose to bring a legislation entitled "The Indian Council Act of Paramedical Rehabilitation Professions" in consultation with the State Governments;

(b) whether the comments from all State Governments have been received;

(c) if so, when Government propose to introduce the said legislation; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) The All India Occupational Therapists Association had proposed the setting up